

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.202
C.P. (IB)/204(AHM)2023

Proceedings under Section 7

IN THE MATTER OF:

HDFC BANK LIMITED

.....**Applicant**

VS

SHREE GOPINATH PAPER MILLS PRIVATE LIMITED

.....**Respondent**

Order delivered on 15/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Hem Buch, Adv. a.w Mr. Ishan Joshi, Adv.
For the Respondent :

ORDER

Partly heard Learned Counsel for the applicant.

List for further consideration on 04.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)